

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S.No.	Name & Emp. Code of the Official	From	To
1.	Vishal Bhardwaj EC: 70833718	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Kadambari Awasthi, Ld. ASJ (FTSC) (RC)-02 Distt: West THC
2.	Amit EC: 46684393	Desg: Peon Role: Orderly Posting: In the Court of Ms. Kadambari Awasthi, Ld. ASJ (FTSC) (RC)-02 Distt: West THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
3.	Ajeet Singh EC: 21311965	Desg: Peon Role: Orderly Posting: In the Court of Sh. Harun Pratap, Ld. PO, MACT-02 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Mayuri Singh, Ld. PO MACT Distt: East KKD
4.	Shashi Ranjan EC: 78451773	Desg: Peon Role: Orderly Posting: In the Court of Ms. Mayuri Singh, Ld. PO MACT Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Harun Pratap, Ld. PO, MACT-02 Distt: Shahdara KKD
5.	Vijay EC: 91044	Desg: Safai-Karamchari Role: Safai-Karamchari Posting: Caretaking Branch Distt: New Delhi PHC	Desg: Safai-Karamchari Role: Orderly Posting: In the Court of Ms. Ambika Singh, Ld. ASJ-02 Distt: West THC
6.	Harl Narain Mishra EC: 95673473 / 11035	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ambika Singh, Ld. ASJ-02 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sushant Changotra, Ld. ASJ/FTC Distt: East KKD
7.	Sarita EC: 38241402	Desg: Safai-Karamchari Role: Dak Peon Posting: VWDC, Accounts Branch, Vigilance Branch and Digitization Cell Distt: North-West Rohini	Desg: Safai-Karamchari Role: Orderly Posting: In the Court of Ms. Ekta Gauba Mann, Ld. Spl. Judge (NDPS)-01 Distt: Central THC
8.	Mohit EC: 18798491	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ekta Gauba Mann, Ld. Spl. Judge (NDPS)-01 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC

[Handwritten Signature]
19/11/20

9.	Deepa EC: 60676060	Desg: Peon Role: Dak Peon Posting: In the various Courts of Central District THC	Desg: Peon Role: Peon Posting: VWDC, Accounts Branch, Vigilance Branch and Digitization Cell Distt: North-West Rohini
10.	Kirti EC: 74666651	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Dak Peon Posting: In the various Courts of Central District THC
11.	Ram Prasad Darlami EC: 17743065 / 10981	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Sh. Rajneesh Kumar Gupta, the then, Ld. PD & SJ Distt: South-East Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
12.	Vijay Shankar Bhatt EC: 10771/64647321	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Ms. Renu Bhatnagar, the then, Ld. PD & SJ Distt: Shahdara KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South-East Saket
13.	Manish Kumar EC: 28381100	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Ms. Renu Bhatnagar, the then, Ld. PD & SJ Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Jagmohan Singh, Ld. ASJ-03 Distt: North Rohini
14.	Rajbir EC: 91203	Desg: Safai-Karamchari Role: Safai-Karamchari Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Safai-Karamchari Role: Safai-Karamchari Posting: Caretaking Branch Distt: Central THC
15.	Javed Mian EC: 23265663	Desg: Farash Role: Peon Posting: R & I Branch RACC	Desg: Farash Role: Orderly Posting: Attached with Ms. Shreya Arora Mehta, Ld. Officer on Special Duty, NALSA (In diverted capacity)
16.	Manish EC: 60244405	Desg: Peon Role: Orderly Posting: Attached with Ms. Shreya Arora Mehta, Ld. Officer on Special Duty, NALSA (In diverted capacity)	Desg: Peon Role: Peon Posting: R & I Branch RACC

- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- In pursuant to order no. 71015-71235/ADMIN-III/Central/F.1(3)/P&T/2024 dated 07.12.2024, Ms. Kirti, Peon, EC- 74666651 is directed to look after the dak work of Courts earlier assigned to Ms. Deepa, Peon, EC- 60676060 (mentioned at S. No. 06). Further, Ms. Kirti, Peon is directed mark her attendance

in the senior most Court assigned to her. In case she happens to be on leave/unavailable, she is directed to intimate in all the Courts assigned to her, failing which strict disciplinary action will be taken against her and regular Orderlies/Peons of the Court(s) concerned shall perform the work of Dak Peon in her absence.


3. This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 5, 7 & 15. They will continue to be in their parent cadre for all purpose.

All the above mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.


19/4/25
(SANJAY GARG-I)

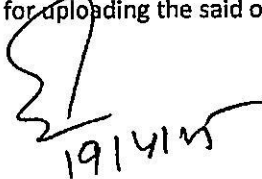
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

18185 - 18265
No..... ADMIN-III /Central/F.1(3)/P&T/2025


19 APR 2025
Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

1. The Worthy Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officers/Officials concerned.
8. The Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.


19/4/25
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI